

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

RIA NO.64/95

in

D.A. NO.1583/95

Between:

Date of Order: 26.10.95.

M.Narayana Swamy

...Applicant.

And

1. The General Manager,  
South Central Railway,  
Secunderabad.
2. The Chief Personnel Officer,  
South Central Railway,  
Secunderabad.
3. FA & CAO, South Central Railway,  
Secunderabad.
4. DRN/MG/~~A~~ South Central Railway,  
Hyderabad Division, Secunderabad.
5. Senior Personnel Officer,(MG),  
South Central Railway,  
Hyderabad Division,  
Secunderabad - 500 371.
6. Senior DME (MG)/South Central Railway,  
Hyderabad Division, Secunderabad - 500 371.
7. Loco Foreman, Loco Shed, Lallaguda,  
South Central Railway, Secunderabad.

...Respondents.

Counsel for the Applicant : Mr.M.C.Pillai

Counsel for the Respondents : Mr.N.V.Ramana, Addl. GSC.

CORAM:

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

CONTD...

⑧  
R.A.64/95  
O.A.1583/95

Date of Order: 26.10.95

X As per Hon'ble Shri A.B.Gorthi, Member (Admn.) X

\* \* \*

The facts stated in this Review application and the questions of law raised herein are the same as those in RA.65/95 which has been disposed of separately today. For the reasons stated in our order in RA.65/95 this RA is also liable to be dismissed and is accordingly dismissed. No costs.

*Amar Singh*  
( A.B.GORTHI )  
Member (Admn.)

Dated: 26th October, 1995

( Dictated in Open Court )

sd

*Anil Kumar*  
DEPUTY REGISTRAR (J)

To

1. The General Manager, South Central Railway, Secunderabad.
2. The Chief Personnel Officer, South Central Railway, Secunderabad.
3. FA & CAO, South Central Railway, Secunderabad.
4. DRM/MG, South Central Railway, Hyderabad Division, Secunderabad.
5. The Senior Personnel Officer, (MG), South Central Railway, Hyderabad Division, Secunderabad.
6. Senior DME (MG), South Central Railway, Hyderabad Division, Secunderabad - 500 371.
7. Loco Foreman Goods Shed, Lallaguda, South Central Railway, Sec'bad.
8. One copy to Mr. M.C. Pillai, Advocate, CAT, Hyderabad.
9. One copy to Mr. N.V. Ramana, Addl. GSC, CAT, Hyderabad.
10. One copy to Library, CAT, Hyderabad.
11. One spare copy.

YLKR

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

HON'BLE MR. A.B. GORTHI, ADMINISTRA-  
TIVE MEMBER.

HON'BLE MR.

JUDICIAL MEMBER.

ORDER/JUDGEMENT:

DATED: 26.10.1995.

M.A./R.A./C.A. NO. 64/95

IN  
O.A.NO. 1583/95

T.A.NO. (W.P.NO.)

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

DISMISSED FOR DEFAULT.

ORDERED/REJECTED.

NO ORDER AS TO COSTS.

\* \* \*

Rsm/-

No Spcll Copy

